

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3842
ANSWERED ON:20.03.2013
AADHAAR AND CASH TRANSFER SCHEME
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Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has undertaken any review of the implementation of Cash Transfer Scheme and issue of Aadhaar cards across the country;
- (b) if so, whether any deficiencies and technical failures have been brought to the notice of the Government from the pilot project centres functioning across the country;
- (c) if so, the details thereof;
- (d) the action taken/being taken to achieve accuracy in its implementation;
- (e) whether the Government has assessed the potential threats and disruption in the integration of Aadhaar with various schemes; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) : Direct Benefit Transfer (DBT) roll out started from 1.1.2013 in the identified 43 districts for 26 schemes related with 7 Central Ministries. Each of these Ministries periodically review the DBT implementation in the meetings of their Implementation Committees headed by Secretaries. The concerned Ministries collect, verify and upload the data on implementation onto the DBT MIS System which helps the Planning Commission to monitor the implementation regularly. Also, the National Committee on Direct Cash Transfers and Executive Committee on Direct Cash Transfers are entrusted with the responsibility to review of the progress of its implementation from time to time for mid-course correction. Similarly, UIDAI closely monitors and reviews the progress of enrolment and dispatch of Aadhaar numbers to those enrolled on a regular basis.

(b) to (f) : Some of the deficiencies and technical failures that have been brought to the notice of the Government from the DBT rollout experience in identified districts are, inter alia :

- # Availability of digitized databases of beneficiaries under the identified schemes.
- # Enrolment and issue of Aadhaar numbers for the beneficiaries.
- # Time lag between Aadhaar enrolment and issue of Aadhaar letters/numbers.
- # Seeding of beneficiary databases and bank accounts with Aadhaar numbers.
- # Delay in sharing Aadhaar seeded records onto the National Payment Corporation of India (NPCI) portal by banks.

In order to resolve the above mentioned issues, the following steps were taken:

Planning Commission issued Office Memorandum (OM#1), dated 26th December, 2012, for standardizing formats for digitisation of the beneficiaries' database. Similarly, OM#2, dated 8th January, 2013, provided guidelines on procedure for seeding Aadhaar numbers with beneficiaries' database as well as their bank accounts. Further, OM#3, dated 8th January, 2013, clarified the procedure for sending Payment Advice to banks to facilitate fund transfer through Aadhaar Payment Bridge (APB).

Guidelines were issued by Department of Financial Services, Ministry of Finance with regard to ensuring Aadhaar seeding of bank accounts and sharing the same onto the NPCI portal for facilitating DBT.

UIDAI launched e-Aadhaar Letter Printing Service. It also launched e-KYC service which used real time Aadhaar Authentication to eliminate the time lag between Aadhaar enrolment and issue of Aadhaar letters.

The close monitoring and review of Direct Benefits Transfer at all levels has ensured that there is no disruption in the integration of

Aadhaar with various schemes.